



**LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI 110 054**

**SESSION REVIEW
THIRD PART OF FIRST SESSION (23 March 2020)**

SUMMONS

Summons for the Third Part of First Session of the Seventh Legislative Assembly of NCT of Delhi were issued to the Hon'ble Members on 16.03.2020.

DURATION OF THE SESSION

The Third Part of First Session (Budget Session) of the Seventh Assembly was held on 23 March, 2020 and was adjourned *sine-die* on the same day by the Hon'ble Speaker due to situation caused by Coronavirus (COVID-19) pandemic.

The Chair apprised the House of the change in seating arrangement of Hon'ble Members and curtailment of Budget Session for one day only i.e. 23 March, 2020 on account of Coronavirus (COVID-19) Pandemic.

The Business conducted by the House during the Third Part of Seventh Session is summarized below.

HOMAGE

The House paid homage and observed two minute silence on :

1. Martyrdom day of Shaheed Bhagat Singh, Shaheed Raj Guru and Shaheed Sukhdev.
2. Security personnel killed in naxalite attack on 21 March, 2020 in Sukma District of Chhattisgarh.
3. Death of People due to Coronavirus (COVID-19) pandemic.

ECONOMIC SURVEY AND OUTCOME BUDGET

The Hon'ble Deputy Chief Minister laid the copies of Economic Survey of Delhi (2019-2020) and Status Report of Outcome Budget 2019-2020 (upto December 2019).

ANNUAL BUDGET (2020-21)

The Hon'ble Deputy Chief Minister presented the Annual Budget (Statement of Estimated Receipt and Expenditure) for the financial year 2020-2021 alongwith the Third and Final Batch of Supplementary Demands for Grants for the financial year 2019-2020 which were considered demand-wise and passed by voice-vote.

PAPERS LAID

Two papers were laid on the Table of the House by Hon'ble Ministers during the Session as follows:

- (i) Annual Report of Delhi Urban Shelter Improvement Board (DUSIB) for the year 2018-19,
- (ii) Notification regarding authorization of officers with the specified amount to compound traffic offences under Motor Vehicles Act, 1988 (as

LEGISLATION

The Appropriation (No.1) Bill, 2020 and Appropriation (No.2) Bill, 2020 were passed during the Session by voice vote.

ELECTION TO FINANCIAL COMMITTEES

The Chair informed the Hon'ble Members that the process of election to the Financial Committees had been postponed and the fresh schedule for election to the Financial Committees would be announced separately.

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